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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 524/2024

ANI MEDIA PVT. LTD.Plaintiff

Through: Mr.Sidhant Kumar, Ms.Manyaa

Chandoik,Mr.Akshit Mago, M.Om Bata, Ms.Anshika

Saxena, Advs.

versus

WIKIMEDIA FOUNDATION INC & ORS.Defendants

Through: Ms.Tine Abraham, Ms.Shivani

Rawat, Mr.Abhi Udai Singh

Gautay, Advs. for D-1.

CORAM:

HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER

% 05.09.2024

I.A. 38498/2024

- 1. Issue notice.
- 2. Notice is accepted by Ms. Tine Abraham, the learned counsel for the defendant no.1.
- 3. Reply, if any, be filed within a period of two weeks from today.
- 4. List on 25th October, 2024.
- 5. The Authorised Representative of the defendant no.1 who is competent to take decision on behalf of defendant no.1-company in the present matter shall remain personally present in the Court on the next date of hearing.

NAVIN CHAWLA, J

SEPTEMBER 5, 2024/Arya/DG

Click here to check corrigendum, if any